

OILSEEDS

334. **Shri Gadlingana Gowd:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1522 on the 30th September, 1954 and state:

(a) the state-wise distribution of the amounts granted by the Central Oilseeds Committee; and

(b) whether Government will lay on the table of the House a statement showing the schemes for which grants or loans were granted to Andhra State?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement showing the State-wise break-up of the financial assistance rendered by the Indian Central Oilseeds Committee since its inception is placed on the Table of the Sabha. [See Appendix VI, annexure No. 64].

(b) The information is being collected and will be placed on the Table of the Sabha when ready.

UNAUTHORISED TRANSMITTERS

335. **Shri Gadlingana Gowd:** Will the Minister of Communications be pleased to refer to the reply given to unstarred question No. 601 on the 22nd September, 1954 and state:

(a) whether the information relating to the detection of unauthorised transmitters has since been received from all the States;

(b) the number of such transmitters seized and the action taken

against the persons possessing them; and

(c) whether there are any ex-service-men among these persons who possessed unauthorised transmitters?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Replies from all State Governments except Punjab Government have since been received.

(b) (i) Ten from 1-1-54 to 15-8-54.

(ii) The persons found possessing unauthorised transmitters were challaned by the Police and they are standing trials in the Courts of Law.

(c) No.

विमान यात्रा

२२६. श्री रघुनाथ सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४ में भैरव हवाई अड्डा (नेपाल) से भारतीय विमान द्वारा कितने यात्रियों ने यात्रा की, और

(ख) क्या यह चर्चा (सर्विस) सामग्री सिद्ध हुई ?

संचार उपमंत्री (श्री राज बहादुर): (क) २,४८८ ।

(ख) जी, हाँ ।